

20.2.14

Affidavit to be Fulfilled by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Bihar Legislative Assembly, the House
From 65-Balarpur.....Constituency

Dulal chandra goswami, Son of U. Hemant goswami
Aged 47 years, Resident of Kasingganj, Po-Balarpur, Dist-Katihar

I hereby solemnly affirm and state on oath as under -

(Strike out whichever is not applicable)

(1) I am a candidate set up by..... (name of the political party) I am contesting as an

Independent candidate

(2) Details of PAN and status of filing of Income tax return

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income (household) Income Tax Return in Agency
1.	Self	AUGFN3886P	Not filed	
2.	Spouse			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken	174 and 175 IPC
(b)	Name of the court, Case No. and Date of order taking cognizance	CJM Katihar, CII 23/2000 25.02.2000
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	NO

4 Cases in which I have been convicted by a court of law (other those referred to in Form 2b)

(a)	The details of cases, Sections of the Act and description of the offence for which convicted	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	NIL

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(c) Punishment imposed

NIL

(5) That I give below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment.

S. No.	Description	Self	Spouse Nutan/Riya	Dependent-1 Shruti	Dependent-2 Riya	Dependent-3 Aryan
(i)	Cash in hand	35000/-	25000/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	As Per Annexure-1				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	As Per Annexure-2				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	Gold-280gm in shape of jewellery RS-4,20,000/-	NIL	Gold-45gm in shape of jewellery RS-70000/-	NIL

Signature of candidate

(vi)	Any other assets such as value of (Shares/Interest)	Laptop RS-1,02,443/-	NIL	NIL	NIL	NIL
(ix)	Gross Total value	22,66,790/-	4,55,480/-	NIL	70,000/-	NIL

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership (if any) also have to be indicated.
2. Each land or building or apartments should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)					

Good night

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Karimganj Khet-22 Plot-88,81,82	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)					
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any investment on the land by way of development, construction etc.					
	Approximate Current market value	Rs-30,00,000 (approx.)				
(v)	Others (such as interest in property)	-				
(vi)	Total of Current Market Value of (i) to (v) above	48,39,582 = 286,770 = 0	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	V.B.G. Bank Bursi Bazar Rs-2,11,060 = 0	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Car Loan 6,00,00,0	NIL	NIL	NIL	NIL

Signature of applicant

Any other liability	Nil	Nil	Nil	Nil	Nil
Grand total of liabilities	8,11,060	Nil	Nil	Nil	Nil
(ii) Govt. dues					
Dues to departments dealing with government accommodation					
Dues to departments dealing with supply of water					
Dues to departments dealing with supply of electricity					
Dues to departments dealing with supply of telephones/mobiles					
Dues to departments dealing with government transport (including aircrafts and helicopters)					
Income Tax Dues					
Wealth Tax Dues					
Service Tax Dues					
Municipal/Property Tax Dues					
Sales Tax Dues					
Any other dues					
Grand total of all Govt. dues					

(7) Details of profession or occupation:

- ✓ a. Self.....
 ✓ b. Spouse.....

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate / diploma / degree course.)
 (Name of the School / College / University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	✓ Smt. Kunti Dulal chandog Gaswami
2. Full postal address	V. 11 - Kasimganj, P. S. - Bahadur, P. S. - Bahadur Dist. - Katihar, PIN - 854317
3. Number and Name of the constituency and state	65, Bahrampur, Bihar
3. Name of the Political party which set up the candidate (otherwise write "Independent")	Independent
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 36)	NO

2008-12-21/11/11

(c) Total number of Pending cases where the court (s) have taken cognizance		10712 One				
PAN no		Year for which Income Tax Return filed	Total Income Rs.			
(a) Candidate ALGP 3886 P		Not Filed				
(b) Spouse:						
(c) Dependents						
b. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	22,66,170	2,45,540	Nil	70,000	Nil
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	3,01,000	25,500	Nil	Nil	Nil
(ii)	Approximate Current Market Price of Asset (Total Value)	48,99,582	2,86,730	Nil	Nil	Nil
7.	Liabilities					
(i)	Government dues (Total)	Nil	Nil	Nil	Nil	Nil
(ii)	Loans from Bank, Financial Institutions and others (Total)	Nil	Nil	Nil	Nil	Nil
8. Highest educational qualification						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of.....

[Signature]
 DEPONENT 20/02/2014

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information or facts in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

ড্রামা পল্লী মালিক
20/02/2014

Annexure - 1

Sl. No.	Description	Self	Spouse Nutan Priya	Dependent - 1 Dhark	Dependent - 2 Riya	Dependent - 3 Arya
ii)	Details of Deposits in bank account (FDRs, Term Deposits and all other type of Deposits including saving accounts), Deposits with financial institutions, Non Banking Financial Companies and Cooperative societies and the amount in such deposit	1) SBI Barsol - 20071455208 Rs. 1299/- 2) Allahabad Bank Barsol - 1020899 Rs. 3920/- 3) UBG8 Barsol - 1548 Rs. 1808/- 4) SBI Patna - 10839460744 Rs. 28700/- 5) Fixed Deposit Rs. 800000/-	1) Central Bank of India Barsol - 3225919585 Rs. 10490/-	NIL	NIL	NIL

6) SBI Life deposit

1,53,000/-

Policy No-

44028192209

9 Sep, 2011

(51,000 per year)

hired/20102
- 10/10/2010

Annexure - 2

Sl. No.	Description	Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3
vi)	Motor Vehicles/Aircrafts/Yachts/Ships/ (details of make, Registration No. etc, Year of Purchase and amount)	1) Mahindra Zeep - BR39A/0333, Date - 17/03/99 Rs. 322000/- 2) Scorpio - BR01P8/2908, Date - 30/03/11 Rs. 880000/- 3) Bajaj CT 100 - BR11D/1687, Date - 14/09/05 Rs. 39000/- 4) Yamaha - WB60C/4869, Date - 27/07/07 Rs. 52000/-	Nutan Priya	Dharak	Riya	Anyea
			NIL	NIL	NIL	NIL

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Description		Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3
Agricultural Land			Nutan Priya	Dharak	Riya	Aryea
1)	Location	Karimganj	Karimganj	NIL	NIL	NIL
	Survey Number	Khata - 34, 27 Plot No. - 174, 178	Khata - 70 Plot No. - 783, 785			
	Area (in acres)	2.09	0.79			
	Whether inherited property	Yes	No			
	Date of purchase	-	8/29/2000			
	Cost of Land	-	Rs. 25500/-			
	Any investment on the land by way of development, construction etc	-	-			
	Approximate Current Market Value	Rs. 758670/-	Rs. 286770/-			
2)	Location	Sultanpur	NIL	NIL	NIL	NIL
	Survey Number	Khata - 136 Plot No. - 1354				
	Area (in acres)	0.0175				
	Whether inherited property	No				
	Date of purchase	8/21/2009				
	Cost of Land	Rs. 100000/-				
	Any investment on the land by way of development, construction etc	-				
	Approximate Current Market Value	Rs. 300000/-				
3)	Location	Karimganj	NIL	NIL	NIL	NIL
	Survey Number	Khata - 34 Plot No. - 46, 61				
	Area (in acres)	0.71				
	Whether inherited property	No				
	Date of purchase	8/29/2000				
	Cost of Land	Rs. 24000/-				
	Any investment on the land by way of development, construction etc	-				
	Approximate Current Market Value	Rs. 257730/-				
4)	Location	Karimganj	NIL	NIL	NIL	NIL
	Survey Number	Khata - 34 Plot No. - 8, 3				
	Area (in acres)	1.01				
	Whether inherited property	No				
	Date of purchase	1/19/2001				
	Cost of Land	Rs. 52000/-				
	Any investment on the land by way of development, construction etc	-				
	Approximate Current Market Value	Rs. 402567/-				
5)	Location	Karimganj	NIL	NIL	NIL	NIL
	Survey Number	Khata - 34, 27 Plot No. - 172, 173				
	Area (in acres)	0.28				
	Whether inherited property	No				
	Date of purchase	1/14/2012				
	Cost of Land	Rs. 75000/-				
	Any investment on the land by way of development, construction etc	-				
	Approximate Current Market Value	Rs. 101640/-				
6)	Location	Kota	NIL	NIL	NIL	NIL
	Survey Number	Khata - 70 Plot No. - 783, 785				
	Area (in acres)	0.23				
	Whether inherited property	No				
	Date of purchase	1/14/2012				
	Cost of Land	Rs. 50000/-				
	Any investment on the land by way of development, construction etc	-				
	Approximate Current Market Value	Rs. 78975/-				

2000-09-21/2014
20/02/2014